

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

CUSTOMS Appeal No. 10686 of 2020-SM

[Arising out of Order-in-Original/Appeal No MUN-CUSTM-000-APP-65-20-21 dated 31.07.2020 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD]

Laxmi Enterprise

230/1, Opp. Gidc Post Office, Gidc, Ankaleshwar,
Bharuch, Gujarat-393002

.... Appellant

VERSUS

Commissioner of Customs, Mundra

Office of the Principal Commissionerate of Customs,
Port User Buld. Custom House Mundra, Kutch,
Gujarat-370421

.... Respondent

APPEARANCE :

Shri Saurabh Dixit, Advocate for the Appellant
G. Kirupanandan, Superintendents (AR) for the Revenue.

CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)

DATE OF HEARING : 03.11.2022

DATE OF DECISION: 28.03.2023

FINAL ORDER NO.

RAMESH NAIR :

Appeals disposed of. For order, see order of date in Customs Appeal
No. 10803 of 2021.

**(Ramesh Nair)
Member (Judicial)**